Annexure –6 Name of the corporate debtor: REWARD BUSINESS SOLUTION PRIVATE LIMITED; Date of commencement of CIRP :- 18/02/2021

List of operational creditors (Employees)

(Amount in₹)

Sl. No.	Name of authorised o	Name empl	Deta claim r	ils of eceived	Details of claim admitted				Amount of contin-	Amount of any	Amount of claim	Amount of claim not	· · · · · · · · · · · · · · · · · · ·
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable		mutual dues, th at may be set- off	under verifica - tion	admitted	·
								11					
							NIL						

Annexure – 7 Name of the corporate debtor: REWARD BUSINESS SOLUTION PRIVATE LIMITED; Date of commencement of CIRP :- 18/02/2021

List of operational creditors (Government dues)

(Amount in₹)

	Sl. Details of claimant No. Departme Govern ment		Details of claim received		Details of claim admitted			Amount of contin-	Amount of any	Amount of claim	Amount of claim not		
			Date of receipt	Amount	Amount of claim admitted	Nature of claim	Whether related party?	% of voting shar e in CoC, if applicable	gent claim		under verifica - tion	admitted	,
							NIL						

Annexure – 9
Name of the corporate debtor: REWARD BUSINESS SOLUTION PRIVATE LIMITED ; Date of commencement of CIRP :- 18/02/2021

List of other creditors (Other than financial creditors and operational creditors)

(Amount in₹)

Sl. No	Name of cre		ails of eceived	Details of clai m admitted					Amount of contin	Amount of any	Amount of claim	Amount of claim	Remarks,
	-ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that may be	not admitted	under verifica- tion	
										set-off			
								NIL					
			·								_		